

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:41
ANSWERED ON:22.11.2012
FLOOD CONTROL IN ASSAM
Naranbhai Shri Kachhadia

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any concrete step has been taken so far by the Government to establish North-Eastern Water Resources Authority or Brahmaputra Valley Authority to provide effective flood control in Assam; and

(b) if so, the details thereof?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Yes, Madam. After declaration made by the Hon'ble Prime Minister regarding formation of North Eastern Water Resources Authority (NEWRA) in November 2004, the Guidelines for constitution of NEWRA as a basin level authority for overall development of Water Resources in the North Eastern Region was prepared by Ministry of Water Resources. The State Government of Arunachal Pradesh has some reservations on the jurisdiction, structure etc of the proposed authority.

The Central Government has taken up the matter with the State Government of Arunachal Pradesh from time to time. The draft Guidelines of NEWRA were again sent to the Government of Arunachal Pradesh in April, 2011 for their comments. During the 6th High Powered Review Board Meeting of Brahmaputra Board under Chairmanship of Minister of Water Resources held in January, 2012 at Guwahati, the representative of the State Government was also requested to expedite the State Government's comments on NEWRA. The State Government of Arunachal Pradesh has again been requested in November, 2012 to expedite their views.